साद्य झौर कृषि मंत्री (श्री ए० पी० जैन): (क) जी नहीं।

(ख) ढेरों के मरने के म्रांकड़े राज्य सरकारें इकट्ठा करती हैं ग्रौर ग्रपने पशुपालन विभागों के वार्षिक रिपोर्टों में वे उनको प्रकाशित करती हैं।

(ग) पांच ।

(घ) पहली पंच वर्षीय योजना में पशु-चिकित्सा कालेजों के लिये कोई खास लक्ष्य निर्धारित नहीं किये गये थे ।

CHUREB FLAG STATION

893. Shri Dhusiya: Will the Minister of **Railways** be pleased to state whether Government are contemplating to convert the Chureb Flag Station into a 'B' class Station on the N. E. Railways?

The Deputy Minister of Railways and Transport (Shri Alagesan): Yes There is a proposal to convert Chureb Flag Station into a crossing station during the Second Five Year Plan.

REFRESHMENT ROOM AT SAHARSA JUNCTION

894. Shri L. N. Mishra: Will the Minister of **Railways** be pleased to state:

(a) whether it is a fact that Refreshment Room was sanctioned for Saharsa Junction (North-Eastern Railway) in Bihar; and

(b) if so, the main reasons why it has not yet started functioning?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) The provision of a Refreshment Room at Saharsa Junction has necessitated certain structural alterations in the Station building, the works in connection with which are expected to be completed and the refreshment room opened shortly. CROSSING STATIONS ON N.E. RLY.

895. Shri L. N. Mishra: Will the Minister of **Railways** be pleased to state:

(a) whether it is a fact that some crossing stations are to be provided in Samastipur—Darbhanga, Muzaffarpur-Samastipur and Barauni—Katihar Sections of North-Eastern Railway line in Bihar; and

(b) if so, the names of such places and when they would start working?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes, Sir.

(b) A statement is attached. see Appendix VIII, Annexure No. 14.]

RAILWAY SURPLUS STAFF

896. Chaudhuri Muhammed Shaffee: Will the Minister of **Railways be** pleased to state:

(a) whether the orders of 1946 regarding the protection of pay to surplus staff revived in 1951 was amended and was given effect to from the retrospective date in 1953; and

(b) if so, the causes thereof?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) No, Sir.

(b) Does not arise.

MAIL MOTOR SERVICE

897. Chaudhuri Muhammed Shaffee: Will the Minister of Communications be pleased to state:

(a) whether the Mail Motor Service in Bombay, Madras, Calcutta and Delhi has been departmentalised;

(b) if so, since when;

(c) the number of employees in the Mail Motor Service at the above mentioned stations;

(d) whether the staff attached to the Mail Motor Service has been absorbed in the Department permanently.